

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3756  
ANSWERED ON:18.04.2000  
IMMIGRATION INTO ISLAND  
BISHNU PADA RAY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to impose certain restrictions on the unchecked immigration into the Islands to prevent breakdown in the civil amenities as the present population has already exceeded the carrying capacity of the Island determined by various experts appointed by the Government;
- (b) if so, the details thereof;
- (c) whether there is any proposal of amending the Andaman Land Regulation of British vintage;
- (d) if so, the details thereof;
- (e) whether Voter's Identity Cards, could become the basic Identity document of every citizen of Andamans; and
- (f) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a)&(b): The Andaman and Nicobar Administration have taken several steps to control unrestricted migration of population to the Islands. These include restrictions on influx of outside labour, introduction of differential ship fare for islanders and non-islanders, maintenance of register containing the particulars of the inhabitants at the Panchayat level and removal of encroachments.

(c)&(d): Yes, Sir. The proposal relates to imposition of restrictions on transfer of land by an occupancy tenant to a person other than original inhabitants and settlers.

(e)&(f): The Andaman and Nicobar Administration have included a Plan Scheme in the 9th Five Year Plan for issue of Islanders Identity Cards to all bonafide residents of Andaman and Nicobar Islands which is intended to serve as the basic document for identification of the islanders.